

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.414
IB/92/ND/2023

IN THE MATTER OF:

Pooja Industries (Through Its Proprietor - Manoj Kumar Sharma)	...	Applicant
Versus		
Giga Pipe Systems India Private Limited	...	Respondent

Under Section 9 of (IBC)

Order delivered on 31.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Nilesh Sharma, Adv. Shivam Jaiswal
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **03.06.2024**

Sd/-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)